

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2013**

**Dated : 29<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Bharti Hexacom Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay  
Ms. Ishista Dasgupta for R-1

Mr. Bipin Gupta for R-2

**ORDER**

We heard the learned counsel for the Appellant.

Post the matter for further hearing on **11<sup>th</sup> February, 2014**.

In the meantime, both the parties are directed to file their respective written submissions after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**